

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/1275(KB)2019
IA(I.B.C)/1517(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR.
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 30TH NOVEMBER, 2022, 10:30 A.M

IN THE MATTER OF	RELIANCE COMMERCIAL FINANCE LIMITED VS PRAPTI FASHIONS PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearances (via video conferencing/physical)

Mr. Arnab Basu Mullick, Adv. : For RCFL Financial Creditor
Mr. Rachit Lakhmani, Adv. : For IRP
Ms. Meera Prasad, IRP in person

ORDER

1. Ld. Counsel for the Financial Creditor present. Ld. Counsel for the IRP present.
2. **IA(I.B.C)/1517(KB)2022**
 - i. This IA has been filed for filing 1st Progress Report by the IRP at page 28. IA is accompanied by an affidavit of IRP at page 12-13. It is stated by Ld. Counsel appearing for Financial Creditor that IRP and Registrar of Companies, West Bengal have been duly served in terms of order dated 18th of October, 2022.
 - ii. Progress Report is taken on record. This IA is allowed and **disposed of**.
3. Post CP for further Progress Report on **16/01/2023**.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**